

(a) whether Watch out Palace on Wheels for the Royal Scotsman leading international tour operators of the United Kingdom are coming to India to run two luxury tourist trains, the Royal Indian (Northern) and the Royal Indian (Southern);

(b) if so, whether any agreement has been arrived at in this regard between the Indian Railways, the Sterling Resorts and its international collaborators;

(c) if so, the details thereof; and

(d) how far this venture is going to benefit the Railways operationally and financially and give a fillip to achievements in tourism so far as the Indian Railways are concerned?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (d). Indian Railways have entered into an agreement with M/s. Sterling Holiday Resorts (India) Ltd., Madras in respect of two tourist trains to be known as Royal Orient (Northern) which will operate between Delhi-Jaipur-Agra-Gwalior-Jhansi (Khajuraho)-Varanasi-Lucknow-Delhi and the Royal Indian (Southern) which will operate between Bangalore-Mysore-Madras-Kodaikanal Road-Kanyakumari-Trivandrum-Cochin-Mettupalayam (Ooty)-Bangalore. M/s. Sterling Holiday Resorts will bear the full cost of the construction of the train, cost of haulage and maintenance and also pay to Indian Railways an agreed percentage of the gross revenue earned from the operation of the train. M/s. Sterling Holiday Resorts have entered into a Technical Collaboration Agreement with L & R Leisure Group of UK, owner of Royal Scotsman Tourist Train.

The benefits arising out of the project are that there would be private sector investment in the development of rail transport infrastructure, incremental revenue for the Railways and generation of foreign exchange for the country.

Hindustan Aeronautics Limited

804. SHRI SANAT KUMAR MANDAL :
SHRIMATI KRISHNENDRA KAUR (DEEPA) :
DR. RAMKRISHNA KUSMARIA :

Will the PRIME MINISTER be pleased to state :

(a) whether Hindustan Aeronautics Limited (HAL) proposes to take over the ailing Dutch Aircraft Manufacturer Fokker;

(b) if so, the details thereof and the reasons therefor including the reaction of the Government thereto;

(c) the broad benefits likely to accrue to the HAL as a result thereof; and

(d) the sources from which the HAL proposes to get necessary funds in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI) : (a) No, Sir.

(b) to (d). Do not arise.

Subletting

805. SHRI PREM CHAND RAM :
DR. LAL BAHADUR RAWAL :

Will the PRIME MINISTER be pleased to state :

(a) whether the inquiry into subletting of Government flats/garages in Delhi has been completed;

(b) if so, the details thereof; and

(c) the steps being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) No, Sir. The inquiry is in respect of General Pool quarters only and is still going on.

(b) and (c). Do not arise.

Atomic Reactors

806. SHRI RAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether all atomic reactors in the country have one safety panel of instruments dedicated to emergency needs in their control rooms;

(b) whether it is true that in case of accident or malfunctioning, the plant operator is required to run from panel to panel to take corrective or preventive measures; and

(c) if so, the action proposed to avoid such situation in future?